

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4082**

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

LOOK OUT NOTICE

**4082. SHRI HARI OM PANDAY:
DR. RATNA DE (NAG):
SHRI SANTOSH KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any data regarding the person against whom look out notices had been issued but arrests have not been made during the last ten years;

(b) if so, the names and details of such persons along with the reasons therefor and the concerned agency responsible for such delay;

(c) the names and details of corporate people against whom ED enquiry has been initiated along with the status of inquiry during the last five years;

(d) the names and details of NGOs whose foreign funding are under investigation by the Ministry and the status of enquiry so far; and

(e) the names of persons or companies against whom complaints of financial frauds have been received from any foreign Government or agencies along with the steps taken by the Government so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): No Madam. No such data is maintained centrally.

(c): During the last five financial years, Directorate of Enforcement has registered cases against 2745 companies under the provisions of Foreign

Exchange Management Act (FEMA), 1999 out of which 537 cases have been closed and 183 Show Cause Notices (SCNs) have been issued. Further, cases against 289 companies have also been registered under the provisions of Prevention of Money Laundering Act (PMLA), 2002.

(d): The details of NGOs in receipt of Foreign contribution, being inquired into by this ministry under foreign contribution Regulation Act 2010 is attached at annexure -I

(e): The information is being collected from the concerned agencies.

Details of NGOs in receipt of Foreign contribution, being inquired into by MHA under FCRA 2010

Standard Questionnaire served to the NGOs:

1. Centre for Internet & Society, Karnataka.
2. Rural Development Institute, Karnataka.
3. Mery Kom Regional Boxing Foundation,
4. Fosma Maritine of Research Org.,
5. Akhil Maharashtra Education Society, Maharashtra.
6. Andhashradha Nirmulan Samiti
7. Gyan Bharti Siksha Evam Prashikshan Santhan, Bihar
8. Rajiv Gandhi Charitable Trust, Delhi
9. Makkal Vilipunarvu kalvi Sangam, Tamil Nadu.
10. Khair Technical Society, UP
11. Asianet new Charitable Trust, Kerala.
12. Yateem Khana & Madrasa Anjuman Khairul Islam Trust.
13. Harpavat Charitable Trust, Rajasthan
14. Bharat Swambhiman(Nyas), Uttarakhand.
15. Angel of Mercy, Kerala.
16. Waste Management society, Maharashtra.
17. Jan Sewa Nyas.
18. Amnesty International (India) Foundation
19. Indians for Amnesty International Trust.
20. Centre for Social Development, Manipur.
21. AashaKiran (Society for Rural Development and Empowerment), Orissa.

Audit & Inspection completed

1. Indian Pentecostal Church of God, Kerala
2. Catholic Church Welfare Society, Arunachal Pradesh
3. Diocese of Itanagar, Arunachal Pradesh.
4. Subansiri Kristu Kiran Society, Arunachal Pradesh
5. Diocese of Miao, Arunachal Pradesh
6. Mangyanam (hope) Arunachal Pradesh,
7. Newman Educational Society, Arunachal Pradesh.
8. Future Generation, Arunachal Pradesh.
9. Itanagar Diocesan Empowerment Association (idea), Arunachal Pradesh.
10. Nyishi Baptist Church Council, Arunachal Pradesh.
11. Salesians of Don Bosco, Arunachal Pradesh.
12. Saint Francis De Sales College Society, Arunachal Pradesh.
13. Mon Paplung Jangchu Choekorling Kagyu Society, Arunachal Pradesh.
14. Agency for Culture Human Resources and Environment Development (achred), Arunachal Pradesh.
15. New Era Society, Arunachal Pradesh.
16. Essomi Foundation Trust, Arunachal Pradesh.
17. Shakti Sustainable Energy Foundation, Delhi.
18. Maharishi Ved Vigyan Vishwa Vidyapeetham, Delhi.
19. Community Foundation for Children and Aging, Delhi.
20. NASSCOM, Delhi
21. Public Health Foundation of India (PHFI)